

# MHA extends Guidelines for Surveillance, Containment and Caution

## States/ UTs to strictly enforce containment measures, SOPs on various activities and COVID Appropriate behaviour and to exercise caution and strict surveillance

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The Ministry of Home Affairs (MHA) issued an Order today to extend the earlier **Guidelines for Surveillance** to remain in force upto 31.01.2021.

While there has been a continuous decline in the active and new COVID-19 cases, there is need to maintain surveillance, containment and caution, keeping in view the surge in cases globally, and emergence of a new variant of the virus in the United Kingdom (UK).

Accordingly, Containment Zones continue to be demarcated carefully; prescribed containment measures strictly followed within these zones; COVID-appropriate behaviour promoted and strictly enforced; and the Standard Operating Procedures (SOPs) prescribed in respect of various permitted activities followed scrupulously.

Therefore, the focused approach on surveillance, containment and strict observance of the guidelines/ SOPs issued by MHA and Ministry of Health & Family Welfare (MOHFW), as envisaged in the Guidelines issued on 25.11.2020; need to be enforced strictly by States and UTs.

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